

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2013

Dated : 18th November, 2013

M/s. Vianney Enterprises.

... Appellant(s)

Versus

**Kerala State Electricity
Regulatory Commission & Anr.**

....Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter
on **17.12.2013.**

COURT MASTER